

D
C.A.No. 10912 OF 1996

ITEM No.1

Court No. 1

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 3 In Civil Appeal No.10912/1996@@
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NIRANJAN PRASAD SINHA & ANR

Appellant (s)

VERSUS

U O I & ORS

Respondent (s)

(With Appln(s). for directions)
(With Office Report)

Date : 02/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s)

Mr. S.B. Upadhyay, Adv.

For Respondent (s)

Mr. Arvind Kumar Sharma, Adv.

Mr. Mukul Rohtagi, ASG
Mr. Vineet Malhotra, Adv.
Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Adjourned for two weeks, as prayed for.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Assistant Registrar

Letter dt. 29.11.2002 circulated by learned counsel
for the petitioner is enclosed.